

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3358

ANSWERED ON:30.11.2010

IMPACT OF TV PROGRAMMES

Mohan Shri P. C.;Pandurang Shri Munde Gopinathrao;Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government is aware that stunt shows/other programmes being telecast on various Television channels are having adverse impact on the children;
- (b) if so, the details thereof, channel-wise;
- (c) the number of children who have lost their lives while imitating some of the stunt shows/ programmes on such TV channels;
- (d) whether the Government proposes to impose ban on such stunt shows/ programmes on various TV channels;
- (e) if so, the details thereof; and
- (f) if not the reasons therefore and the corrective measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) No such study has been done or brought to the notice of the Government. However, complaints against stunt shows and other programmes affecting children have been received in the Ministry and action has been taken as per rules.
- (b) A statement showing details of action taken against TV Channels is annexed.
- (c) No such instance has been brought to the notice of the Government.
- (d) to (f) There is no such proposal with the Government. There is no pre-censorship of programme telecast on TV channels, however, all programmes and advertisements telecast on TV channels transmitted/retransmitted through the Cable TV network, are required to adhere to the Programme and Advertising Codes prescribed under the Cable TV Networks (Regulation) Act, 1995 and Rules framed thereunder. Action is taken as per rules whenever violation of Codes is brought to the notice of the Government.